

[English]

**Shifting of Petrol/Diesel/Kerosene Depot
from Raiganj to Haldia Town**

8933. DR. GOLAM YAZDANI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that the petrol, diesel and kerosene Depot of Raiganj town in West Dinajpur district of West Bengal is going to be shifted to Haldia town ; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). Yes, Sir. The shifting of POL depots of IOC and BPC at Raiganj to Malda town (not Haldia town) has become necessary due to various constraints in undertaking their expansion to meet the increasing demand of the area. The depots at Malda have been planned to cater to the POL needs of not only Malda District but also of all other adjoining districts, including West Dinajpur district.

**West German Industry keen to invest
in West Bengal**

8934. SHRI ATISH CHANDRA SINHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news-item captioned "West German Industry keen to invest in WB" appearing in the "Business Standard," Calcutta of 14 March, 1986 ;

(b) if so, the facts thereof ;

(c) the further steps Government propose to initiate as a measure of follow-up of the declarations made by the spokesman of the West German Government in exploring the possibilities of setting up new industrial units with FRG's aid and assistance in West Bengal ;

(d) whether it is a fact that the entrepreneurs coming up from West Bengal for various industrial licences under the Industries (Development and Regulation) Act are not being properly encouraged by Government agencies nor are timely permissions being given on their applications ; and

(e) if so, the facts thereof and the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Yes, Sir.

(c) Government's policy towards import of technology is selective and based on national priorities. However, the initiative for selection of sources of technology is left to the Indian entrepreneurs. They explore the alternative sources of technology, make a techno-economic analysis of the proposed foreign collaboration and select the foreign collaborator whose offer suits them best. Government issues licences/approvals on the proposals on their merits.

(d) and (e). No discrimination is being made by the Government agencies in respect of entrepreneurs coming up from West Bengal for various industrial licences under the Industries (Development and Regulation) Act. A number of steps have been taken to give approvals within the prescribed time frames and wherever possible, 'One Window Clearance' has been instituted. An Entrepreneurial Assistance Unit has also been set up to assist the entrepreneurs. The number of Letters of Intent and Industrial Licences issued to West Bengal during the last few years are as follows :

	Letter of Intent	Industrial Licence
1984	35	93
1985	68	51
1986 (Jan-Feb.)	5	3

**Setting up of industries in backward
areas of Bihar**

8935. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Government of Bihar have asked the Union Government to set up industries in the backward areas of that State ; and

(b) if so, the decision taken by Government in that regard ?